

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 207
Appeal No. 22/252(3)/JPR/2023
Under Section 252(3) of
Companies Act, 2013

In the matter of:

Pithewala Agro Product & Marketing Pvt. Ltd.

...Appellant

Versus

ROC & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

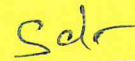
For the Appellant : Peeyush Purohit, Adv.
For the Respondent : Pooja Singh, JTA

ORDER

Heard Mr. Peeyush Purohit, Adv. appearing for the Appellant. Ms. Pooja Singh, JTA appearing for the RoC. Learned counsel for the Appellant is directed to furnish the copy of the additional document to the RoC within 3 days. Response, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the matter on 13.10.2023.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

September 14, 2023